

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

Dated, Shillong 28<sup>th</sup> June, 2017

No. HCM.II/184/2015/2291 : The High Court of Meghalaya, Shillong is pleased to post the following Grade – III Judicial Officers under the Meghalaya Judicial Service as under:-

Sl. No.	Name	Posting
1	Smti Natalie Ione Dkhar	Judicial Magistrate First Class O/o the District & Sessions Judge East Khasi Hills District Shillong.
2	Smti Desiree Mariette Koksi Sangma Shadap	Judicial Magistrate First Class O/o the District & Sessions Judge West Garo Hills District, Tura
3	Smti Darry Gretta Kharshing	Judicial Magistrate First Class O/o the District & Sessions Judge Ri-bhoi District, Nongpoh
4	Smti Sneha Pangkime D. Sangma	Judicial Magistrate First Class O/o the District & Sessions Judge East Khasi Hills District Shillong.
5	Smti Bandarisha Kharlukhi	Judicial Magistrate First Class O/o the District & Sessions Judge East Khasi Hills District Sohra Sub-Division.
6	Smti Imarbakordor Lyngkhai	Judicial Magistrate First Class O/o the District & Sessions Judge West Khasi Hills District Nongstoin.
7	Shri Jeremy Ashley Marak	Judicial Magistrate First Class O/o the District & Sessions Judge West Khasi Hills District Mairang Sub-Division.

8	Smti Ishana Rangsa Marak	Judicial Magistrate First Class O/o the District & Sessions Judge West Garo Hills District Tura.
9	Smti Benietta Majaw	Assistant Registrar-Cum-OSD in the Registry, High Court of Meghalaya.
10	Smti Basukshisha Kharbithai	Judicial Magistrate First Class O/o the District & Sessions Judge West Jaintia Hills District Jowai
11	Smti Rikchame Dachi K. Sangma	Judicial Magistrate First Class O/o the District & Sessions Judge East Garo Hills District Williamnagar
12	Shri Balkim Manda Sangma	Judicial Magistrate First Class O/o the District & Sessions Judge East Garo Hills District Dadengre Sub-Division

The above incumbents are to join their respective offices on or before 3<sup>rd</sup> July, 2017.

**By order**

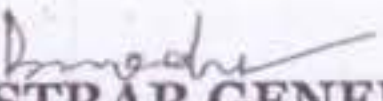
**REGISTRAR GENERAL**

MemoNo.HCM.II/184/2015/2291A Dated,Shillong 28<sup>th</sup>June,2017

**Copy for information to:-**

1. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice Ved Prakash Vaish, Judge, High Court of Meghalaya, Shillong.
4. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
5. The Accountant General (A&E), Meghalaya, Shillong.

6. The Treasury Officer, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar/Ampati.
7. The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar/Ampati for information.
8. Smti Natalie Ione Dkhar, Grade-III Judicial Officer,
9. Smti Desiree Mariette Koksi Sangma Shadap, Grade-III Judicial Officer
10. Smti Darry Gretta Kharshing, Grade-III Judicial Officer
11. Smti Sneha Pangkime D. Sangma, Grade-III Judicial Officer
12. Smti Bandarisha Kharlukhi, Grade-III Judicial Officer
13. Smti Imarbakordor Lyngkhai, Grade-III Judicial Officer
14. Shri Jeremy Ashley Marak, Grade-III Judicial Officer
15. Smti Ishana Rangsa Marak, Grade-III Judicial Officer
16. Smti Benietta Majaw, Grade-III Judicial Officer
17. Smti Basukshisha Kharbithai, Grade-III Judicial Officer
18. Smti Rikchame Dachi K. Sangma, Grade-III Judicial Officer
19. Shri Balkim Manda Sangma, Grade-III Judicial Officer
20. System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site
21. Office file

  
**REGISTRAR GENERAL**